

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 140 OF 2015 &
IA NO. 263 OF 2016**

Dated: 20th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jaipur Metro Rail Corpn. Ltd.

...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Matrugupta Mishra
Mr. Nimesh Jha
Mr. Saahil Kaul

Counsel for the Respondent(s)

:

Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R.1

Mr. B. S. Ajatshatru Singh for R.2 to 4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **17.04.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh